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**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-64/2000(Pt.)/87/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lakshmi Boruah,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati the <sup>th</sup> 5 January, 2023.

Sub: **Casual leave and station leave permission.**

Ref:- Letter received via email. dtd. 03.01.2023

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.01.2023 & 03.01.2023 with station leave permission**, has been granted. Further, the Counsellor, Family Court, Dhubri would remain in charge of your Court and office during this period.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-64/2000(Pt.)/88/A, dated** , 05-01-2023

Copy to:

1 ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**